

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-CW-310 -2020

Rohit Bras Da Sa and anr. Petitioners

V e r s u s

Models Leisure Ventures and ors. Respondents.

Adv. Aires Rodrigues for the Petitioners.

LD-VC-CW- 314 -2020

Sudheer Desai and anr. Petitioners

V e r s u s

Models Leisure Ventures and ors. Respondents

Adv. Aires Rodrigues for the Petitioners.

**CORAM: DAMA SESHADRI NAIDU, J.
DATE: 3rd November, 2020.**

ORDER:

Issue notice to the respondents, returnable during vacation.

2. The petitioner is permitted to take out private notice.
3. Post the matter during Diwali vacation.

DAMA SESHADRI NAIDU, J.

AP/-